

(b) if so, the decision taken in this regard and the follow up action taken by the University Grants Commission; and

(c) the reasons for taking this decision as it is contrary to the recommendations of the Kothari Commission which recommended parity in pay scales and qualifications for teachers in colleges and the University Departments?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND HOME AFFAIRS (SHRI P.V. NARASIMHA RAO) : (a) At the time of revision of pay scales in 1973, Lecturers in the Departments and Colleges of the Delhi University were sanctioned the same scale of pay. However, for University teachers while a doctoral degree was prescribed as the minimum qualifications, those prescribed for College lecturers were only an M.Phil or equivalent degree. This difference in the qualifications prescribed from 1973 has not been modified.

(b) and (c) Do not arise.

Over Bridge at Noonepalli in Nandyal

5198. SHRI M. SUBBA REDDY : Will the Minister of TRANSPORT be pleased to state :

(a) whether any proposal from Government of Andhra Pradesh has been received regarding construction of over bridge at Noonepalli in Nandyal; and

(b) if so, what is the present position and when it will be taken up?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) and (b) Construction of road over bridge in lieu of existing level crossing No. 183 at Nandyal has been sanctioned jointly with State Government on cost sharing basis. The State Government desired, in December 1985, to shift the location of the road over bridge to level crossing no. 185 near Noonepalli. The State Government has been advised that traffic density at level crossing No. 185 is very low and does not

justify its replacement by a road over bridge on cost sharing basis.

Use of Vit. 'C' for Treatment of Cancer

5199. SHRIMATI D.K. BHANDARI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it is a fact that Vit. 'C' once highly promising anti-cancer weapon does not prevent or slow down cancer as per German research workers; and

(b) whether as per these research findings Vit. 'C' in fact shortens remaining life span of patients ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR) : (a) and (b) The Government of India in the Ministry of Health and Family Welfare are aware of a press report indicating that a team of doctors headed by Dr. B. Werner of the Surgical University Hospital, Hamburg, West Germany have found, in experimental animals, that Vitamin 'C' does not prevent or slow down the growth of tumours chemical induced in the small intestine. Details of the study are not available. There is no unanimity of opinion regarding the role of Vitamin 'C' in the management of cancer. There are protagonists as well as detractors for this therapy.

Training of Computer Personnel at Post Graduation Level

5200. SHRI SALEEM I. SHERVANI : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state facilities created in different technical colleges in the country for training of computer personnel at Post-Graduation level and the expected number of such technicians/trained persons to pass at the end of the Seventh Five Year Plan ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND HOME AFFAIRS (SHRI P.V. NARASIMHA

RAO) : The annual intake for training of computer personnel at Post Graduation level is of the order of 885. The number of technicians/trained persons expected to pass at the end of the Seventh Plan is of the order of 2900.

Filling up of Vacancies Reserved for SC/ST in Indian Airlines

5201. SHRI BANWARI LAL BAIRWA : Will the Minister of TRANSPORT be pleased to state :

(a) whether it is a fact that Scheduled Castes/Scheduled Tribes reserved quota of

15 per cent and 7.5 per cent respectively is being followed while filling up the vacancies in each category/cadre in Indian Airlines; and

(b) if so, the number and percentage of Scheduled Caste and Scheduled Tribe employees, vis-a-vis the general category employees, category/cadre-wise ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER) : (a) and (b) The requisite details as on 28.2.1986 are given below :—

Category	Total No. of employees	No. of S/C employees	% age	No. of S/T employees	% age
'A'	1598	141	8.82	11	0.68
'B'	4085	431	10.55	107	2.61
'C'	5992	788	13.15	211	3.52
'D'	6187	1220	19.71	280	4.52
(excluding Sweepers)					
Sweepers	400	313	78.25	9	2.25

Better Travel Facilities in Railways

Statement

5202. SHRI MULLAPPLLY RAMACHANDRAN : Will the Minister of TRANSPORT be pleased to state ;

(a) whether the Amenities Standards Committees constituted by Government have made any recommendations for better travel facilities in Railways; and

(b) if so, details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) Yes, Sir.

(b) The recommendations of the Committee are under examination. However, a summary of the recommendations is given in the statement given below.

Summary of the Committee's Recommendations :

1. The number of types of accommodation should be reduced so as to have only 5 types for the future as against 8 at present.
2. Standard layouts have been prepared for AC Sleeper, AC Chair Car, Non-AC Sleeper and Non-AC sitting coaches with the dual objective of maximising accommodation and providing improved amenities. These basic layouts would be adapted and combined for composite coaches.
3. In view of the persistent passenger demand for a larger number of